

list of works programme to be carried out during the ensuing IV FIVE YEAR PLAN period by the Railways and the matter is being pursued with them.

**Shifting of Office of National Council of Safety in Mines to Bangalore**

4521. SHRI MASURIYA DIN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Office of the National Council of Safety in Mines has been shifted to Bangalore ;

(b) if so, the consideration in shifting it to a place where it is not actually needed; and

(c) how the building thus vacated is being utilised ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) No, Sir. The office has been shifted to another building in Dhanbad itself.

(b) Does not arise.

(c) It has been allotted to an officer of the Directorate General of Mines Safety.

**Alleged Withdrawal of Cases of Infringement of Mining Provisions by M/s K. Worah and Co., Dhanbad**

4522. SHRI MASURIYA DIN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that 126 cases for the infringement of mining provisions and the rules framed thereunder, against M/s. K. Worah & Co. of Dhanbad were withdrawn; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) :

(a) So far as the Mines Act 1952 and the Rules and Regulations made thereunder are concerned, only two cases regarding non-maintenance of Pit-head Baths are reported to have been withdrawn during the last three years ;

(b) Defects were remedied.

**Filling of the vacancy for the post of D. D. G. M. of Safety**

4523. SHRI MASURIYA DIN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the post of D.D.G.M. of Safety has been lying vacant for the last two years;

(b) if so, the reasons thereof ; and

(c) the reasons for not giving the charge to the next incumbent ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) No, Sir.

(b) and (c). Do not arise.

**डाक-तार विभाग में कार्य करने वाले महिला कर्मचारी**

4524. श्री हुकम चन्द कछवाय : क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि वर्ष 1968-69 में, तथा चालू वित्तीय वर्ष में आज तक डाक तथा तार विभाग के महिला कर्मचारियों को जन-दिवसों के रूप में कूल कितनी अवधि की प्रसव छुट्टी दी गई है ?